

in encounters with police during the period January to July, 1971, in West Bengal ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/
गृह मन्त्रालय में राज्य मन्त्री (SHRI K. C. PANT): Information is being collected from the State Government and will be laid on the Table of the House.

764. [Transferred to the 10th August, 1971]

INTERNATIONAL NEWS AGENCY

765. SHRI U. K. LAKSHMANA GOWDA : Will the Minister of INFORMATION AND BROADCASTING/
सूचना और प्रसारण मन्त्री be pleased to state:

(a) whether Government have decided to participate in the setting up of an International News Agency; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING,

सूचना और प्रसारण

मन्त्रालय में राज्य मन्त्री (SHRIMATI NANDINI SATPATHY): (a) and (b) Recognising the need for effective dissemination of news from and to India, Government are interested in the formation of a well-equipped and adequately-staffed Indian International News Agency, While Government will encourage formation of such an Agency, it is not their intention that it should be owned or managed by Government.

SETTING UP OF FAST BREEDER TEST REACTOR

766. SHRI THILLAI VILLALAN: Will the Minister of ATOMIC ENERGY/
परमाणु ऊर्जा मन्त्री be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a

Reactor Research Centre with a Fast Breeder Test Reactor as the main experimental facilities at Kalpakkam in Tamil Nadu;

(b) if so, what are the details thereof; and

(c) when it will be established ?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY/
प्रधान मन्त्री तथा परमाणु ऊर्जा मन्त्री (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) Besides the Fast Breeder Test Reactor, the Reactor Research Centre will have various facilities for the development, in all aspects of future reactor systems. The facilities will include (i) Laboratories for studies in reactor engineering, fuel reprocessing, safety research, fuel development and material sciences and instrumentation development; (ii) a Fuel Reprocessing Plant; (iii) a Fuel Fabrication Facility; (iv) Waste Treatment Facilities; and (v) a pulsed fast reactor for materials research in addition to physics research.

(c) Work at the Reactor Research Centre has commenced. The Fast Breeder Test Reactor and other associated facilities are expected to be progressively commissioned between 1975 and 1977.

RECALL OF GOVERNORS

767. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of HOME AFFAIRS/**गृह मन्त्री** be pleased to state:

(a) whether it is a fact that Chief Ministers of some States have asked the Union Government to recall the Governors of their States;

(b) if so, the details in this regard; and

(c) reaction of the Central Government in the matter ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS AND IN
THE DEPARTMENT OF PERSON-

NEL: गृह मन्त्रालय और कार्मिक विभाग में
राज्य मन्त्री (SHRI RAM NIWAS

MIRDHA) : (a) No. Sir. (b) and

(c) Do not arise.

COMPLAINTS REGARDING EXTBAVAGANT LIVING BY MINISTERS

768. SHRI A. D. MANI : Will the
Minister of HOME AFFAIRS

गृह मन्त्री

be pleased to state:

(a) whether many complaints have
been received by the Prime Minister to the
effect that Ministers, both at the Centre
and in the States are living in an extra
vagrant manner: and

(b) if so, whether Prime Minister has
issued any circular letter to the Minister
concerned to observe austerity in their way
of living ?

THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS
(SHRI गृह मन्त्रालय में उपमन्त्री

MOHSIN) : (a)
and (b). No complaint of the type mentioned
in the question has been received by the Prime
Minister nor has she issued any circular letter
to the Ministers. However, on receipt of a
large number of letters about extravagance at
weddings, etc., the Prime Minister addressed
letters in June, 1971 to the Chief Ministers of
Maharashtra Andhra Pradesh, Assam,
Haryana, Madhya Pradesh, Rajasthan, Uttar
Pradesh, Hima-chal Pradesh, and the leaders
of Congress Party in the Legislatures of
Kerala and Bihar stressing the need for
avoiding pomp and show at weddings. The
Prime Minister has also been stressing from
time to time

the need for avoiding wasteful expenditur of
all kinds,

769. [Transferred to the 9th August,
1971]

EXPORT PROMOTION SCHBMES

770. SHRI K. L. N. PRASAD: Will
the Minister of FOREIGN TRADE/विदेश

व्यापार मंत्री be pleased to state:

(a) whether it is a fact that Mahara
shtra Chief Minister, who is the Chairman
of the State Board for Export Promotion
has asked the Centre to define the role of
the State in the country's export promo
tion efforts;

(b) if so, whether he has demanded a
decisive say for that State in evolving
policies and Assistance Schemes in regard
to major products exported by them;

(c) whether he has also pointed out that
in the past policies and Assistance Schemes
were formulated exclusively by the Centre
and such policies and schemes did not solve
the Problems faced by the States; and

(d) if so, the reaction of Government
thereto?

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE/

विदेश व्यापार मन्त्रालय में उपमन्त्री (SHRI

A. C. GEORGE): (a) to (d). From the
reports published in some of the news-
papers, it appears that the Chief Minister of
Maharashtra has made such astatement, but
no formal communication has been received
from the Chief Minister as such.

A proposal was mooted by the Indian
Tnstiute of Foreign Trade to convene a i
meeting of the Directors of Industries of the
States to define the role to be played by
States in the Export effort of country.